

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 68 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018

NAME OF THE COMPANY: Samir Dev Sharma Vs. M/s Delhi Chemical
Pharmaceuticals Works Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. P. Nagesh and Mr. Dhruv Gupta, Advocate		
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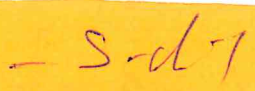
	For the Respondent (s)	: Mr. Ameet Sharma, Advocate for R-2 Mr. Manish Rai, Advocate		
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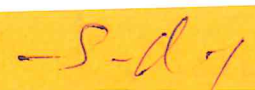
ORDER

Pleadings in this case are stated to be complete. It is submitted that in any event, the only option left is auction.

Ld. Counsel for the Respondent submits that he would take suitable instructions in this case.

To come up on 20th March, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)